CENTRAL ADMINISTRATIVE TRIBUNAL. ERNAKULAM BENCH

O.A. No. 603 of 1997.

Wednesday this the 30th April, 1997.

CORAM

HON'BEE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

G. Sasidharan,
Extra Departmental Mail Carrier,
Ummannoor Post Office,
Quilon District,
residing at Mukuluvila Nirappil
Veedu Ommannoor, (Via) Valakom,
Kottara kkara

Applicant

(By Advocate Shri Nandakumara Menon)

Vs.

- Union of India- represented by its Secretary, Ministry of Communications, New Delhi.
- The Superintendent of Post Offices, Kollam Division, Kollam.
- 3. TThe Sub Divisional Inspector of Post Office, Kottarakkara.

Respondents

(By Advocate Shri PR Ramachandra Menon, ACGSC)

The application having been heard on 30th April 1997, the Tribunal on the same day delivered the following:

ORDER

HON' BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for applicant submits that

he wishes to withdraw the application reserving liberty to seek remedy before the appropriate authority. He is permitted to do so and the application is dismissed as withdrawn. No costs.

Dated the 30th April, 1997.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER

A.V. HAR TO AS AN VICE CHAIRMAN